

**GOVERNMENT OF INDIA  
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES  
LOK SABHA**

UNSTARRED QUESTION NO:1177

ANSWERED ON:10.03.2005

PAYMENT OF WAGES TO EMPLOYEES

Chowdhury Shri Bikash;Khan Shri Sunil;Oram Shri Jual;Zahedi Shri Mahboob

**Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:**

(a) whether the Government is aware that the workmen in many Public Sector Undertakings particularly Burn Standard Co. Ltd., Hindustan Cables Ltd., Bharat Ophthalmic Glass Ltd. and Tyre Corporation of India have not been getting wages for the last so many months;

(b) if so, the steps taken by the Government for payment of wages/outstanding dues to the workmen;

(c) whether VRS payments of many employees are also pending; and

(d) if so, the action taken for early payments to the retired employees?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES  
(SHRI SONTOSH MOHAN DEV)

(a) Payment of wages/salaries is regular in case of Burn Standard Co. Ltd. & Tyre Corporation of India Ltd. However, in case of Hindustan Cables Ltd. and Bharat Ophthalmic Glass Ltd., the wages/salaries payment is pending for a few months.

(b) Various steps are taken to improve the viability of these enterprises. Though Government provides financial assistance to some of the Public Sector Enterprises (PSEs), payment of wages/salaries is primarily the responsibility of the Company concerned.

(c) & (d): In none of the above PSEs payment towards VRS is pending.